



\$~69, 70, 71

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 101/2018 and CM APPL.428/2018 (Stay)

(69) DEVINDER KHOSLAPetitioner

Through:

versus

DISTRICT MAGISTRATE (SOUTH) AND ORS.....Respondents

Through:

+ W.P.(C) 10463/2018 and CM APPL.40834/2018 (Stay)

(70) SUMIT BHARDWAJPetitioner

Through:

versus

DISTRICT MAGISTRATE (SOUTH) NEW DELHI AND ANR.

.....Respondents

Through:

+ W.P.(C) 10465/2018 and CM APPL.40836/2018

(71) PRIYA BANDHU BHARDWAJPetitioner

Through:

versus

DISTRICT MAGISTRATE (SOUTH) NEW DELHI AND ORS.

.....Respondents

Through:

Presence:

Mr. Sourabh Malhotra and Mr. Prem Sood, Advs. for petitioners in item no.69.

Mr. Syed Naqvi, Advocate for petitioner in item no. 70 & 71.

Ms. Shiva Lakshmi, CGSC, Mr. Govind Sharma and Ms. Ishika Gupta, Advs. for UOI. in item no.69.

Mr. Abhinav Sharma and Ms. Avsi Malik, Advs.

Ms. Avni Singh, Panel Counsel for R-1 in item no.71.

Mr. Sanjay Kumar Pathak, SC, Mr. M.S. Akhtar and Mr. Mayank Madhu, Advs. for R-LAC/L&B/GNCTD in item nos. 69 to 71.

Mr. Arun Birbal and Mr. Sanjay Singh, Advs. for DDA in item nos.69 to 71.



**CORAM:
HON'BLE MR. JUSTICE SACHIN DATTA**

ORDER

% 12.02.2025

List for hearing on 24.07.2025.

SACHIN DATTA, J

FEBRUARY 12, 2025/cl